

Regularisation of Casual Workers in I.I.T., Madras

882. SHRI K. B. S. MANI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) how many employees are employed on casual basis @ Rs. 7/- per day in I.I.T., Madras, cadre-wise;

(b) the reasons why such casual workers have not been regularised as per the instructions issued by Government in this regard; and

(c) when their services will be regularised?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) As on 12.11.1980, there were 14 people employed on casual basis at the rate of Rs. 7/- per day:

Typists	7
Machinist	1
Technical Helpers	3
Welder	1
Cooks	2

(b) These appointments are made on nominal muster-roll basis to fill up leave vacancies and/or to meet the exigencies of work for a period not exceeding three months at a time. Since they are not appointed against regular vacancies, the question of regularisation of their services does not arise.

(c) Does not arise.

Loan and Help in Construction of Houses to persons having plots in Approved Colonies in Delhi

883. SHRI SUBHAS CHANDRA BOSE ALLURI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government have decided or propose to give loan and help in construction of house to those individuals who have plots of land in their names in approved colonies; and

(b) if so, what are the main features of the proposal?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) There is no fresh proposal, but three different schemes, viz. Low Income Group Housing Scheme, Middle Income Group Housing Scheme, and Village Housing Project Scheme have been in operation since 1956.

(b) A statement is laid on the Table of the Sabha.

Statement

Delhi Administration has reported that it has been providing loans for construction of houses on plots in approved colonies under the following Schemes:—

1. Low Income Group Housing Scheme

Under this scheme, loan is sanctioned to individuals for the construction of new houses whose plans are approved by the local authorities and whose annual income is less than Rs. 7000/- per annum. The maximum limit of loan granted is Rs. 14,500/-. The permissible covered floor area is between 232 sq. ft. to 1200 sq. ft. subject to the condition that the cost of construction of the house should not exceed Rs. 18,600/-.

2. Middle Income Group Housing Scheme:

Under this scheme, loans are sanctioned to individuals for the construction of new houses whose plans are approved by the local authorities and whose annual income falls between Rs. 7001/- to Rs. 18,000/-. The maximum amount of loan under this scheme is Rs. 27,500/-. The floor area which an applicant can cover is between 400 sq. ft. and 2000 sq. ft. subject to the condition that the cost of construction of the house should not exceed Rs. 42,000/-. The loan is to be repaid in 20 annual instalments plus interest thereon.

3. Village Housing Project Scheme:

Under the Village Housing Scheme, the loan is sanctioned to the Villagers of the Union Territory of Delhi whose plots are situated within Lal Dora for the construction of the house on the recommendation of the Block Development Officers. The maximum amount of loan given to an individual is Rs. 5000/- and the maximum covered floor area of the house is 300 sq. ft. The loan is recoverable in 20 annual instalment of principal and interest thereon.

Production of Oilseeds

884. SHRI KRISHNA CHANDRA HALDER: Will the Minister of AGRICULTURE be pleased to state:

(a) the target of production of oilseeds in the Sixth Plan;

(b) the gap between the demand and the production; and

(c) the quantity of import of oilseeds during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) A target of production of 130 lakh tonnes of oilseeds has been fixed for the Sixth Plan i.e. 1984-85.

(b) The gap between the demand and production of oilseeds, in terms of oils, during 1980-81 has been estimated at 10-11 lakh tonnes.

(c) A statement indicating the import of oilseeds during the last 3 years i.e. from 1977-78 to 1979-80 (Upto September 1979), year-wise, laid on the Table of the House. [Placed in Library. See No. LT-1413/80].

Over Loading in Telephone Exchange, Patna

885. SHRIMATI KRISHNA SAHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the capacity of the existing telephone exchange at Central Patna (Bihar) is ten thousand telephones whereas it has to bear the burden of 15 thousand telephone lines;

(b) whether there is a major defect in the telephone system of Central Patna which causes a great deal of hardship to the subscribers; and

(c) if so, whether Government propose to improve the working of the telephone system in Central Patna and if so, by what time?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) No, Sir. The capacity of the existing telephone exchange at Central Patna is 6000 lines only. As on 1-11-1980 there are 5496 telephone lines connected to this exchange.

(b) No Sir

(c) The following steps are however being taken to maintain satisfactory working of the tele-system in Central Patna.

(1) 600 lines expansion of Patna Exchange has been planned for completion by June, 1981.

(11) Replacement of worn out banks has been taken up and is likely to be completed by end of 1981.

Short Supply of Foodgrains to West Bengal under Food for Work Programme

886. SHRI NARAYAN CHOUBEY: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that the Government have not been sanctioning required foodgrains to the West